

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001**

No.HHC/Admn./GAZ-1-1/74-Loose-

Dated: 01.11.2013

## **NOTIFICATION**

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 of the Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct and Appeal) Rules, 2003, Hon'ble the Chief Justice has been pleased to order promotions and appointments of the following Officers/Officials, with immediate effect:-

1. Sh. Shiv Dayal Sharma, presently Additional Registrar (ad hoc) is promoted and appointed, as Additional Registrar, on temporary basis, in the pay band of Rs.15600-39100 + Rs.8400/-Grade Pay + Rs.2500/- Secretariat Pay plus usual allowances.
2. Smt. Dinesh Chauhan, presently Deputy Registrar (Ad hoc) is promoted and appointed, as Deputy Registrar, on temporary basis, in the pay band of Rs.15600-39100 + Rs.7600/-Grade Pay + Rs.2500/- Secretariat Pay plus usual allowances.
3. Sh. J.K.Sharma, presently Assistant Registrar(Ad hoc) is promoted and appointed, as Assistant Registrar, on temporary basis, in the pay band of Rs.15600-39100 + Rs.6600/-Grade Pay + Rs.2500/- Secretariat Pay plus usual allowances.
4. Sh. Bhupender Gupta, Section Officer is promoted and appointed, as Court Master, on temporary basis, in the pay band of Rs 15600-39100 + Rs 6600/- Grade Pay + Rs 2500/- Secretariat Pay + Rs.1000/- Special Pay plus usual allowances;
5. Sh. Laxmi Chand, presently Section Officer (Ad hoc) is promoted and appointed, as Section Officer, on temporary basis, in the pay band of Rs.15600-39100+Rs.5400/-Grade Pay +Rs.2000/- Secretariat Pay plus usual allowances;
6. Smt. Neelam Sharma, Superintendent Gr.II is promoted and appointed, as Section Officer, on temporary basis, in the pay band of Rs 15600-39100+ Rs. 5400/-Grade Pay + Rs. 2000/- Secretariat Pay plus usual allowances.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

**REGISTRAR GENERAL**

Endst. No.HHC/Admn./GAZ-1-1/74-Loose-

Dated: 01.11.2013

1. The Registrar (Administration);
2. Principal Private Secretary to Hon'ble the Chief Justice;
3. All the OSDs/CPC/All the Additional Registrars;
4. Secretaries to the Hon'ble Judges;
5. The Accountant General (Audit), H.P., Shimla-171 003.
6. The Accountant General (A&E), H.P., Shimla-171 003.
7. The Deputy Registrar(Accounts) with two spare copies;
8. The NIC Officers posted in the High Court with a request to update the High Court website in terms of this Notification;
9. All the above Officers (By name). They may submit their option qua pay fixation within a month, if permissible under the Rules;
10. Personal files of the above named Officers;
11. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar(Inspection)/Registrar(Legal, Research & Rules)/Registrar(Judicial & JB)/ Registrar (Vigilance).

(From Sl. Nos.1 to 3 and 7 to 11, High Court of H.P., Shimla)

**ADDITIONAL REGISTRAR (ESTT.)**